

SHRI B. K. DASCHOWDHURY I introduce the Bill.

Bill further to amend the Constitution of India "

The motion was adopted

14.35 hrs

SHRI S. M. SIDDAYYA I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL†

PREVENTION OF CONVERSION
BILL†

(Insertion of new article 339A)

SHRI S. M. SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

श्री जगन्नाथ राव जोशी (साजापुर) मैं प्रस्ताव करता हूँ

“कि प्रवयस्को के धर्म परिवर्तन को निर्बन्धित करने वाले विधेयक को पुर.स्थापित करने की अनुमति दी जाए।

MR. DEPUTY SPEAKER The question is .

MR DEPUTY-SPLAKER The question is

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

“That leave be granted to introduce a Bill to restrict the conversion of religion of minors ”

The motion was adopted

The motion was adopted

SHRI S M SIDDAYYA I introduce the Bill

श्री जगन्नाथ राव जोशी मैं विधेयक पुर - स्थापित करता हूँ।

CONSTITUTION (AMENDMENT)
BILL†

HINDU SUCCESSION (AMEND.
MENT) BILL*

(Amendment of articles 15, 16 etc)

(Insertion of new section 24 1)

SHRI S. M SIDDAYYA (Chamarajauagar) I beg to move for leave to introduce a Bill further to amend the Constitution of India

श्री जगन्नाथ राव जोशी (साजापुर) मैं प्रस्ताव करता हूँ :

MR. DEPUTY SPLAKER The question is

‘ कि हिन्दू उत्तराधिकार अधिनियम, 1956 का धोर गंभीर बन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाय।

“That leave be granted to introduce a